

**No. F – 4 – 201 – 14/ Accounts**  
**Telecom Regulatory Authority of India**  
**Mahanagar Doorsanchar Bhawan, Jawaharlal Nehru Marg**  
**Old Minto Road, New Delhi 110002**

Dated: 9<sup>th</sup> April 2012

To

**Sub: Quotations from Actuaries for computation of Gratuity and Leave Encashment Liability as per AS – 15 (Revised) as on 31-03-12 for TRAI**

Dear Sir,

Telecom Regulatory Authority of India (hereinafter referred to as TRAI) is inviting quotations from Actuaries for computation of Gratuity and Leave Encashment Liability as per AS – 15 (Revised) as on 31-03-12 from companies, firms or individuals who have adequate experience in the above job.

2. TRAI is having about 120 regular employees for which the computation of above liabilities is to be done.
3. The bidders may submit their quotations to [schawla.ca@gmail.com](mailto:schawla.ca@gmail.com) by 16<sup>th</sup> April 2012.
4. TRAI reserves the right to reject any or all the offers without assigning any reason.

-sd-

Surendra Chawla  
Deputy Advisor  
Ph: 23238087